

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

13.02.2012

OA No. 69/2008

Mr. P.P. Mathur, Counsel for applicant.

Mr. V.S. Gurjar, Counsel for respondents nos. 1 & 2.

None present for respondent no. 3.

Mr. Nand Kishore, Counsel for respondent no. 4.

Learned counsel for the applicant submits that respondent nos. 1 & 2 in their reply have referred RBE No. 18/2006 dated 17.02.2006 and have stated that they have done the entire exercise as per RBE No. 18/2006 dated 17.02.2006. Learned counsel for the applicant wishes to challenge this RBE No. 18/2006 dated 17.02.2006 by filing substantive OA and wants to withdraw this OA.

The present OA stands dismissed as withdrawn with liberty reserved to the applicant to file substantive OA by challenging RBE NO. 18/2006 dated 17.02.2006.

Anil Kumar

(Anil Kumar)  
Member (A)

K.S. Rathore

(Justice K.S. Rathore)  
Member (J)

*ahq*